

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 383/TT/2019

Subject : Petition for truing up of capital cost for the period from 1.4.2014 to 31.3.2019 and determination of transmission tariff for the period from 1.4.2019 to 31.3.2024 for the transmission system constructed, maintained and operated by Torrent Power Grid Ltd. *vide* License No. 2/Transmission/CERC dated 16.5.2007

Date of Hearing : 28.8.2020

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member

Petitioner : Torrent Power Grid Ltd.

Respondents : Torrent Power Ltd. & 10 Others

Parties present : Shri Chetan Bundela, Advocate, TPGL

Record of Proceedings

The matter was heard through video conference.

2. Learned counsel for the Petitioner submitted that the petition was filed on 4.10.2019 and it is for truing up of the tariff approved for the 2014-19 period and for determination of tariff for the 2019-24 tariff period for the transmission system constructed, maintained and operated by Torrent Power Grid Ltd. He submitted that all the required information has been submitted and *vide* affidavit dated 10.8.2020, it has submitted the information sought *vide* RoP of hearing dated 21.7.2020. He further submitted that the Petitioner has filed the rejoinder to the reply filed by MPPMCL and Torrent Power Ltd.

3. After hearing the Petitioner, the Commission reserved order in the matter.

By order of the Commission

Sd/-
(V. Sreenivas)
Deputy Chief (Law)

